

National Company Law Tribunal

Allahabad Bench

Company Appeal No225/ALD/2018

ATTENDENCE - CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 10.09.2018

NAME OF THE COMPANY: M/s NJN Express Wheels Pvt Ltd V/s ROC

SECTION OF THE COMPANIES ACT: 252 (3)

| <u>Sl. NO.</u> | <u>Name</u> | <u>Designation</u> | <u>Representation</u> | <u>Signature</u> |
|----------------|-------------|--------------------|-----------------------|------------------|
| 1. | | | | |
| 2. | | | | |

Company Appeal No225/ALD/2018

Sh. Ankit Kumar Singh, PCS for applicants, Sh. Krishna Dev Vyas, CGSC for the ROC, Kanpur and Sh. Gaurav Mahajan, Sr. Standing Counsel representing the Income Tax Department is present.

Ld. PCS for the applicants has informed that the Income Tax Department has sent the reply to the Designated Registrar, NCLT, Allahabad Bench, but till date we have not received the reply sent by the Income Tax Department. Ld. Standing Counsel representing the Income Tax, made a request that ten days time may be given for filing reply. Prayer is allowed. Reply may be filed within ten days with a copy in advance to the opposite party.

List the matter on 18th October, 2018 for hearing.

Dated: 10.09.2018

**SAROJ RAJWARE
MEMBER (TECHNICAL)**

**V.P. SINGH
MEMBER (JUDICIAL)**

Typed by:
Kavya Prakash Srivastava
(Stenographer)